NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



SIGNATURE

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/114/2016

NAME OF THE PETITIONER(S) : K. Balagangadharan & another

NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others

DESIGNATION

UNDER SECTION : 397/398, 111 of companies act 1956

REPRESENTATION BY WHOM

(1) Adv. Nasayamam. P. Paty For Peti Flowers

INDRAN. M.B. ADVOCATE

S.No. NAME (IN CAPITAL)

FOR R3, R4, R5

SAIBY JUSE KIDDMAN BENNY ANTONY

Naucon Kumas Murth

for RILR2

ORDER

Shri Narayanan P Potty, counsel for petitioners present. Shri Naveen Kumar Murthi, counsel for R1 & R2, Shri M B Indran, counsel for R3 to R5 and Shri Benny Antony, counsel for R6 & R7 are present. Counsel for R1 & R2 prayed time for filing additional documents in support of their contentions. Time is enlarged at request. Put up on 05.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)